

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 106  
IA No. 362/JPR/2024  
IA (IBC) (Liq.) No. 01/JPR/2024  
CP No. (IB)- 64/7/JPR/2019  
Under Section 7 of IBC, 2016

**In the matter of:**

**Neil Industries Ltd.**

**.... Financial Creditor/Applicant**

**Versus**

**Jawan Mining and Construction Equipments Pvt. Ltd.**

**...Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Anubha Singh, Adv.  
For the Respondent : Diwakar Khaldwa, Adv.

**ORDER**

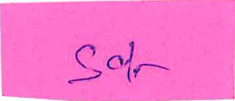
**IA No. 362/JPR/2024**

Heard Ms. Anubha Singh, Adv. appearing for the RP Mr. Satyendra Prasad Khorania. This is an application under Section 19(2) of the IBC, 2016. Mr. Diwakar Khaldwa, Adv. appearing on advance notice for the Respondent No. 1 & 2 (Suspended Directors). Copy of the application be furnished to the learned counsel for the Respondent. List the IA on 28.08.2024.

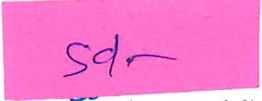
**IA (IBC) (Liq.) No. 01/JPR/2024**

Heard Ms. Anubha Singh, Adv. appearing for the RP Mr. Satyendra Prasad Khorania. This is an application under Section 33 & 34 of the IBC, 2016 for initiation of liquidation of the Corporate Debtor. List the IA on 28.08.2024.

List the matter on 28.08.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 16, 2024